

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1988/2001

Thursday, this the 9th day of August, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Bishwa Nath Chaudhary
S/O Late Shri Julum Chaudhary,
R/O Type-3, 535, Krishi Kunj
IARI, PUSA, New Delhi

The applicant is working as
Technical Assistant in Grade
T-II in Genetic Division, IARI
PUSA, New Delhi

...Applicant

(By Advocate: Shri Chittaranjan Hati)

Versus

1. Union of India
Through the Secretary
Ministry of Agriculture,
Krishi Bhawan, New Delhi
2. I.C.A.R.
Through its D.G./Secretary
Krishi Bhawan, New Delhi.
3. I.A.R.I.
Through its Director
PUSA, New Delhi.

...Respondents

O R D E R (ORAL)

By Hon'ble Shri Ashok Agarwal:-

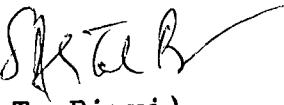
The applicant joined the ICAR in 1963 as a Lab Keeper. Over the years, he has earned several promotions, last of which was the promotion from T-I-3 (category-I) to T-II-3 on 1.1.1995. He is accordingly entitled to be further promoted to the grade of T-4 after a period of five years, i.e., w.e.f. 1.6.2000. Candidates who have been arrayed in para 4.10 of the OA, who are junior to him, have been promoted whereas the applicant has been left out. Applicant, in the circumstances, has submitted his representation of 19.10.2000 at Annexure A-4. No decision thereon has so far been taken.

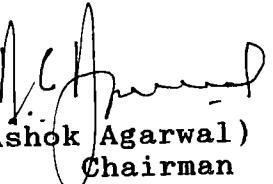
(2)

(2)

2. In the circumstances, we find that interest of justice will be duly met by disposing of this OA at the admission stage itself even without issue of notice with a direction to the respondent No.3 to dispose of the aforesaid representation by passing a speaking order and intimating the same to the applicant expeditiously and in any event within a period of two months from the date of receipt of a copy of this order. We direct accordingly.

3. Present OA is disposed of in the aforesated terms.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/